

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-122-2020

Mahesh Ramchandra Chanekar ...Applicant.

Versus

State and anr. ... Respondents

Shri Pavithran A. V., Advocate for the applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 21 December, 2020

P.C.

The learned Additional Public Prosecutor seeks further time to file reply. When the applicant's counsel insisted that the matter needs urgent hearing, the learned Additional Public Prosecutor has reminded me that there are serious allegations, and the victim is a minor.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

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